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RESERVED:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

REGISTRATION T.A. NO.118 OF 1987(W.P.NO.14360 of 1984)

Rajesh Kumar Petitioner

Versus

Railway Board & 4 others..... Respondents.

:CONNECTED WITH:

REGISTRATION T.A.NO. 113 of 1987(W.P.NO.6006 of 1984),,

³¹
³² Writ Petitions and one Original Application.

Hon'ble D.S.Misra- AM
Hon'ble G.S.Sharma-JM

(By Hon.G.S.Sharma-JM)

...

For judgment see our judgment of the
date passed in Jagdish Prasad Phulbhati's case
(T.A. no. 113 of 1987).

Sharma
16/1/88

J.M.

bmr
A.M.